

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:36  
ANSWERED ON:24.02.2010  
PENDING IRRIGATION PROJECTS  
Verma Shri Sajjan Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of the proposals received by the Union Government from various States, including Madhya Pradesh for granting approval for major irrigation projects during the last three years and the current year, project-wise;
- (b) the details of the projects approved by the Union Government alongwith the funds allocated and released to each of the approved projects;
- (c) the reasons for the delay in granting approval to the rest of the projects including Ranjit Sagar Project in Madhya Pradesh; and
- (d) the time by which the pending projects are likely to be approved?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 36 DUE FOR REPLY ON 24.2.2010 REGARDING PENDING IRRIGATION PROJECTS

86 major irrigation projects proposals (comprising of both new projects & those needing approval of revised cost) in the country including 11 projects of Madhya Pradesh were received in CWC during the last three years (Since April 2007 till January 2010). The list of the new projects and those needing revision of cost is enclosed at Annex-I & Annex-II respectively.

116 irrigation projects (new & projects needing approval of revised cost), both major & medium irrigation projects including 14 projects of Madhya Pradesh were accepted by the Advisory Committee of Ministry of Water Resources on Irrigation, Flood Control & Multipurpose Projects during the period April 2007 to January 2010, the list of which is enclosed at Annex-III.

Irrigation is under the purview of the State Govt. and irrigation projects are planned, funded, executed and maintained by the State Governments themselves as per their own priorities and availability of Resources. However, Central Govt. also provides financial assistance to State Governments for some projects on submission of funding proposals subject to those meeting guidelines of AIBP in vogue.

The details of project-wise central assistance released under the Accelerated Irrigation Benefits Programme in respect of major/medium projects is given in Annex-IV.

Ranjit Sagar Project of Madhya Pradesh has not been received in Central Water Commission for appraisal.

Time taken in clearance of projects depends upon time taken by State Governments in furnishing satisfactory responses to the observations raised by the Central Water Commission and submission of other mandatory clearances from other agencies including the Ministry of Environment & Forests and the Ministry of Tribal Affairs etc. as may be necessary.